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Title: Need to rescue the Indian workers imprisoned in Maldives and Malaysia.

DR. A.D.K. JAYASEELAN : Sir, through you, I want to bring to the attention of the entire august House and the Government a very important matter. There are large scale human rights violations taking place in Maldives and Malaysia against some Indian workers who have gone from the State of Tamil Nadu seeking employment. Recently, an employee by name Saravanan who was hailing from Tiruchi, Tamil Nadu was taken into custody on a fabricated case by the Maldivian Police. He was tortured by them. He died in the police custody, and his body was disposed of in Maldives itself.

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\* Not Recorded

Sir, he was the only bread winner for his family. His aged parents are shocked and bewildered.

Sir, one more person by name Kamalahasan is still in the police custody there in Maldives and his fate is also not known.

Similarly, there is another shocking incident. There are eight innocent Tamil youth languishing behind bars and are likely to face death sentence in Malaysia. It is also very serious matter. They went there for employment. But now they are implicated in a false case. They have been put behind bars. They do not have money to defend themselves, to fight their cases. They do not have any legal aid.

Sir, I think, it is the duty of the Central Government to come to the aid of these people who are languishing there. Because of lack of money, they should not be given the death penalty. Therefore, Sir, I once again plead again with the Government on behalf of the leader of my party who is the leader of the Tamils all over the world, Dr. Kalaignar to rescue these youths who are languishing in Maldives and Malaysia.

...(Interruptions)

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Sir, please permit me to make a small submission today.

...(Interruptions)

**अध्यक्ष महोदय :** मैंने कहा था कि आपकी सूचना मेरे कंसिडरेशन में है, मैं देखकर आपको बताता हूँ।